

THE DEPUTY MINISTER IN THE MINISTRY OF RALWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) No. He has been at Kharagpur from January 1966 to December, 1973 and again from May, 1976 onwards.

(c) and (d). Information is being collected and will be laid on the table of the House.

Loss in Production and Profit due to Strikes and Lock-Outs during 1979

4564. SHRI MOOL CHAND DAGA: Will the Minister of LABOUR be pleased to state:

(a) the loss in production and profits as a result of strikes and lock-outs during 1979;

(b) the trade Unions leadership under which those strikes were conducted; and

(c) how many workers or leaders during those industrial disputes were arrested and who were they?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) According to the provisional information available in respect of 1849 out of 3063 strikes and lockouts in 1979, the value of production lost was Rs. 397.91 crores. The information regarding loss of profits is not available.

(b) A statement showing the number of strikes and lockouts by Central Trade Union Organisations involved and mandays lost due to them in 1979, is attached.

(c) Law and Order being State subject, the information is not available in the Ministry of Labour.

Statement

Number of strikes and lockouts and mandays lost due to them, by Central Trade Union Organisations involved during 1979(P.)

Central Trade Union Organisations	No. of strikes and the lockouts	No. of mandays lost
A.I.T.U.C.	223	1,137,056
I.N.T.U.C.	232	2,642,377
H.M.S.	93	402,325
U.T.U.C.	10	92,202
Multiple Unions	112	9,088,076
Unaffiliated & Others	2398	30,505,241
TOTAL	3068	43,865,277

(P)=Provisional.

Workers' Participation in Management

4565. SHRI CHITTA BASU: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to enforce the scheme of workers' participation in the management at all levels in the industrial establishments;

(b) the steps taken in that direction;

(c) whether evaluation has since been made of the success or otherwise of such schemes in establishments where they have been introduced; and

(d) if so, the results of such evaluation?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJLAH): (a) to (d). Government have impressed upon all concerned the need to implement effectively the Schemes of 1975 and 1977 which provide for workers' participation at shop floor/unit and plant/division, etc., levels. However, it is proposed to discuss at a conference of State Labour Ministers on July 19, 1980 the Report of the 21-Member Committee on Workers' Participation wherein it has been proposed that workers' participation should be at all levels of industrial establishments. Action in this regard will be taken on the basis of the recommendations of the Conference.

The National Labour Institute has been entrusted with the evaluation of schemes in the public sector in respect of participation at the Board level.

Dry Dock at Paradip Port

4566. SHRI LAKSHMAN MALLICK:

Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 390 on 13th March, 1980 regarding dry dock at Paradip and state:

(a) whether Government have received any report from the Study Team;

(b) if so, what are the salient features of the report;

(c) whether Government have since taken any decision on the suggestion of the Paradip Port Trust for construction of a dry dock at Paradip; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) No. Shortlisting of consultants for undertaking a study to consider requirements of ship repair facilities in the country has been done and tenders have been issued for submitting the offers.

(b) Does not arise.

(c) and (d). Further action will be taken on receipt of the report of the consultants.

Chances of Out-break of Epidemic

4567. SHRI K. P. SING DEO: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that because of acute drought prevailing in Orissa, the chances of out-break of epidemic are there;

(b) whether it is a fact that under plan/non-plan expenditure, provision for such exigencies is not there;

(c) whether Government of Orissa have sought assistance of Rs. twenty-four lakhs from the Central Government for this purpose; and

(d) if so, whether this has been given and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) Yes.

(c) Yes.

(d) Yes, In fact considering the health hazards and possibilities of outbreak of epidemics, Government of India, Ministry of Finance have sanctioned an increased amount of Rs. 80 lakhs for Orissa State for Health and Medical Relief during 1980-81.